

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
NEW DELHI**

Ref. Admn./Circular/NCDRC/2016

8th September 2016

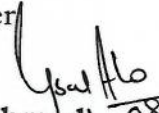
CIRCULAR

The Government of India has decided to shift Id -ul-Zuha (Bakrid) holiday to 13th September, Tuesday, 2016 in place of 12th September, 2016 as notified earlier at Delhi/New Delhi.

Accordingly, the Hon'ble President, National Commission is pleased to direct that 12th September 2016 will be a working day and 13th September 2016 would be holiday on account of Id-ul-Zuha (Bakrid). His lordship has further directed that Cases of 13th September, 2016 will be listed on the next working day i.e. 14th September, 2016 along with cases already listed on that day.

Learned Counsel/Parties/Litigants may please note.

By Order


(Iqbal Ahmed) 08/09/16
Deputy Registrar

Distribution:

Copy to:

1. PPS to Hon'ble President, NCDRC
2. All CMs/PSs, NCDRC

They are requested to bring it to the notice of the Hon'ble President & Hon'ble Members

3. Joint Registrar, NCDRC
4. Deputy Registrar, NCDRC

They are requested to bring it to the notice of all the Staff Members working under them.

5. All Assistant Registrars, NCDRC
6. Shri Satyabrata Nanda, Section Officer (IT), NCDRC for uploading on the NCDRC Website. Additionally, a public notice to the effect that all matters listed before NCDRC on 13.09.2016 stands adjourned to 14.09.2016 on account of change of date of holiday for Id ul-Zuha (Bakrid) during 2016 for all Central Government Administrative offices located in Delhi/New Delhi
7. Shri D. S. Negi, Assistant (Listing), NCDRC for information and necessary action.